

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-2414/ND/2019

IA/4160/2021, IA/3432/2022

IN THE MATTER OF:

Argus Global Logistics Pvt Ltd

Vs.

Stockflow Express Pvt Ltd

.....Applicant

.....Respondent

SECTION

U/s 9 IBC Liq

Order delivered on 22.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Bhavna Vijay

For the Liquidator : Mr. Abhishek Anand, Ms. Yashaswi Bahuguna

ORDER

IA/3432/2022:-

Ld. Counsel on behalf of both the sides are present. It is brought to our notice that Hon'ble Supreme Court in Civil Appeal No-4496/2022 vide order dated 18.04.2023 has kept the order of this Adjudicating Authority "in abeyance until further order". Both the Counsels submitted that the matter is still pending before the Hon'ble Supreme Court. In view of this, list this application on **06.09.2024**.

List other IA on **06.09.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**